

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – 1**

ITEM No.107  
**C.P.(IB)/63(AHM)2024**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Pack World through its Proprietor Kamal Saraf  
V/s  
Classic Corrugations Pvt. Ltd.

.....Applicant

.....Respondent

**Order delivered on: 14/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Dhiren Dave, Advocate  
For the Respondent : Mr. Parth Saluja, Advocate

**ORDER**

A rejoinder to the reply of respondent has been filed by the applicant on 08.03.2024, vide inward diary No. D-3877. The same is taken on record.

We have heard the Counsel for the applicant as well as well Counsel for the respondent and perused the record.

**The order is reserved.**

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**SAMEER KAKAR  
MEMBER (TECHNICAL)**

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**SHAMMI KHAN  
MEMBER (JUDICIAL)**